

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 11-05-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Soayib Qureshi, AOR

For Respondent(s) : Mr. Maninder Singh, Sr. Adv. (Mentioned by)
Mr. Jayanth Muthraj, Sr. Adv. (Mentioned by)
Mr. Rajesh P., AOR
Mr. Prabhakar Tiwari, Adv.
Mr. Manoranjan Sharma, Adv.

Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List the matter in the regular hearing list on 20.05.2026.
2. To be listed in the first five matters.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR